

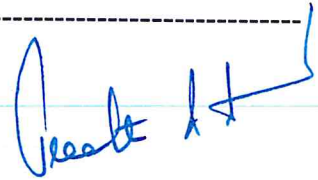

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/63/2016  
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others  
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN PREETHI. S. AKASU for Rajagopal + Raghunathan Advocates	Counsel for Petitioners	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	

**ORDER**

Counsel representing both the sides are present. Counsel for petitioner filed affidavit showing proof of service of notice to the proposed respondents in CA 72/2017. Both the parties sought time for submitting arguments. Time enlarged at request for hearing along with connected matter, TCP/62/2016. Put up on 02.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)